

F.No. 01(03)/Roster/CESTAT/2025  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 28.02.2025

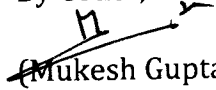
**ORDER NO. 51 of 2025**

Hon'ble President is pleased to partially modify the roster order no. 21 of 2025 for **CESTAT, Bangalore** from **10.03.2025** and **14.03.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 10.03.2025 to 14.03.2025	Mr. C. J. Mathew, Hon'ble Member (Technical) and Mr. P. A. Augustian, Hon'ble Member (Judicial)	Customs Division Bench matters
	Dr. D. M. Misra, Hon'ble Member (Judicial) and Mr. Pullela Nageswara Rao, Hon'ble Member (Technical)	Excise and Service Tax Division Bench matters
	Ms. R. Bhagya Devi, Hon'ble Memer (Technical)	Single Member Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" /"court proceedings".

By Order,  
  
(Mukesh Gupta)  
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Mumbai/Bangalore/P.A. to Registrar/Assistant Registrar, CESTAT, Bangalore /Bar Association, Bangalore /O/o Commissioner (AR), Bangalore /Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar